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SLP(C)... 4581 OF 2002

ITEM No.13

Court No.10

SECTION XIV

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal(Civil)...CC 4581/2002

(From the judgement and order dated 04/01/2002 in CWP 4/02
of The HIGH COURT OF DELHI AT N. DELHI)

M/S. RAJDHANI DAL MILL

Petitioner (s)

VERSUS

M.M.T.C. LTD.

Respondent (s)

With I.A.1 (for c/delay in filing SLP)

Date : 08/07/2002 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE N. SANTOSH HEGDE
HON'BLE MR. JUSTICE D.M. DHARMADHIKARI

For Petitioner (s)

Mr. K.S. Bhati,Adv.
Ms. Aishwarya Bhati, Adv.

For Respondent (s)

UPON hearing counsel the Court made the following
O R D E R

.....L.....I.....T.....T.....T.....T.....T.....T.....T.....J
.SP2

Issue notice on SLP as well as on the application for
condonation of delay in filing SLP.

.SP1

(Pawan Kumar)
Court Master

(Prem Prakash)
Court Master